

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 432/2018
in
OA No.3289/2016

This the 21stday of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Sh. M.B. Sukumaran
MES No. 187031
Aged about 58 years
DOB – 10/03/1960
Presently posted as E (QS&C)
in MES establishment of GE (South)
Sub office of CWE Meerut Cantt
Under the Administrative Control of HQCE MES
Bareilly Zone in C's Branch AHQ Ministry of Defence
R/o Q. No. 244/1 MES Colony, West End Road
Meerut Cantt (UP)
Mob. No. 9042316269

....Petitioner/Applicant

(None)

Versus

1. Shri Sanjay Mitra, IAS
Secretary, Ministry of Defence
Union Govt. of India
South Block, New Delhi – 110001.
2. Lt. General S.K. Srivastava AVSM
E in C's Branch AHQ
Rajaji Marg, Kashmere House
New Delhi – 110011.
3. Shri Ashok Kumar Singh
Director General of (Pers)
E in C's Branch AHQ
Rajaji Marg, Kashmere House
New Delhi – 110011.

...Alleged Contemnor/Respondents

(By Advocate : Mr. Subhash Gosain)

ORDER (ORAL)

Ms. Nita Chowdhury :

Nobody for the petitioner.

2. Learned counsel for respondents has produced a copy of the detailed order filed in CP No. 432/2018 . As per the letter dated 06.12.2018, we find enclosed a copy of the order dated 27.04.2018 in which grant of 2nd financial upgradation under ACP scheme has been given to the petitioner.

3. In view of the complete compliance of the order dated 13.03.2018 of the Tribunal passed in OA No. 3289/2016, nothing remains in this CP and the same is closed. Notice issued to the respondent stands discharged.

(S.N. Terdal)
Member (J)

/anjali/

(Nita Chowdhury)
Member (A)